

**14.24-1/2 hrs.**

**Title:** Introduction of the Code of Criminal Procedure (Amendment) Bill, 2001(Amendment of Sections 154 and 161).

SHRI SUBODH MOHITE (RAMTEK): I beg to move for leave to introduce a Bill further to amend the Code of Criminal Procedure, 1973.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1973."

*The motion was adopted.*

SHRI SUBODH MOHITE : I introduce the Bill.

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*\*\* Published in the Gazette of India,Extraordinary, Part-II Section 2,dt.22.03.02*